

THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

No. HCM.II/333/2013/1371

Dated Shillong 19th May, 2015

Hon'ble Chief Justice, High Court of Meghalaya, in exercise of powers conferred under Rule 7(B)(5) of the Rules of High Court of Meghalaya, 2013 is pleased to transfer and post the following Judicial Officers under the Meghalaya Judicial Service as under :-

Sl. No.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1	Shri. B. Joshi	Grade – II Judicial Officer	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh	Chief Judicial Magistrate, West Garo Hills District, Tura
2	Shri. M. Skhemlon	Grade – II Judicial Officer	Chief Judicial Magistrate, West Garo Hills District, Tura	Chief Judicial Magistrate, Ri-Bhoi District, Nongpoh
3	Smti. Monica K. Lyngdoh	Grade – III Judicial Officer	Judicial Magistrate 1 st Class Ri – Bhoi District Nongpoh	Judicial Magistrate 1 st Class East Khasi Hills District Shillong

The above incumbents are to handover charge of his / her Court and Office to the next available Officers and are to proceed to their new assignments as soon as they receive the **Notification by Mail / Fax / Post**.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/333/2013/1371 A

Dated Shillong 19th May, 2015

Copy for information to:-

1. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
2. The Registrar, High Court of Meghalaya, Shillong.
3. The Accountant General (A&E), Meghalaya, Shillong.
4. The Registrar – cum – Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya

5. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
6. The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.
7. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.
8. The Treasury Officer, Shillong / Tura / Nongpoh
9. The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoin/ Williamnagar.
10. Member Secretary, Meghalaya State Legal Services Authority, Shillong.
11. Shri. B. Joshi, Chief Judicial Magistrate, Nongstoin for information and necessary action.
12. Shri. M. Skhemlon, Chief Judicial Magistrate, West Garo Hills District, Tura for information and necessary action.
13. Smti. M. K. Lyngdoh, Judicial Magistrate 1ST Class, Ri-Bhoi District, Nongpoh for information and necessary action.
- ✓ 14. The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.
15. The Director Printing and Stationery Government of Meghalaya, with a request to publish the said notification in the next issue of the Gazette.
16. Office File.



REGISTRAR GENERAL